

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 25**

**IA 2448/2020 In C.P. (IB)/449(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 09.05.2024**

NAME OF THE PARTIES:      **SONKAMAL ENTERPRISES PRIVATE**  
**LIMITED V/s RATNAGIRI CHEMICALS**  
**PRIVATE LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 2448/2020 -**

1. Mr. Karan Desai, Advocate i/b Tap Legal appeared for the Liquidator.
2. Mr. Devarajan Raman appeared for the Respondent no. 1.
3. Mr. Durgaprasad Halwai, Advocate i/b Hema Desai appeared for the IRP.
4. Ms. Shaila Taware, Advocate appeared for the Respondent no. 4 & 5. 9
5. Erstwhile Resolution Professional and Liquidator is directed to sit together and solve the problem of earlier records.
6. List this IA on **06.06.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**